

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.7091 of 2012**

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15/11.09.2020      At the request of the learned counsel for the  
respondent-Insurance Company, put up this case on  
22.09.2020, under the same heading.

**(Deepak Roshan, J.)**

Fahim/-